F. No. J-11/2/2018-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi, Dated 9<sup>th</sup> November, 2021

## **ORDER**

The President is pleased to accept the resignation of **Shri Rajesh Kumar Verma**, Assistant Solicitor General of India for the High Court of Patna {vide this Department's earlier Order No. J-11/2/2018-Judicial (Part-1) dated 24.05.2019} with effect from **08.10.2021**.

Hindi version of this order will follow.

(R. K. Srivastava) Joint Secretary & Legal Adviser

## Copy for information to:

- 1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
- 2. The Ld. Additional Solicitor General of India, High Court of Patna, Dr. Krishna Nandan Singh.
- 3. The Registrar, High Court of Patna.
- 4. Shri Rajesh Kumar Verma, Advocate, R/o Sahay Sadan, Rani Ghat, (Sumati –Path), Mahendru, Patna-800006.
- 5. Cash (LA) Section, with request to stop the payment of of retainership fee to Shri Rajesh Kumar Verma, Ex-Asst. SGI w.e.f. 08.10.2021.
- 6. To be uploaded on website of this Department i.e. <u>www.legalaffairs.gov.in</u> under tab 'Judicial Section' in the link "List of empanelled Advocates".
- 7. Hindi Section, Department of Legal Affairs, for translation of this order.

8. Office/spare copies.

(D. Srinivas)

Section Officer (Judicial) Tel. 011-23384945

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